

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE CORPORATE DEBTOR

DATE OF COMMENCEMENT OF CIRP

LIST OF CREDITORS AS ON

Basantar Breweries Pvt. Ltd.
09-Sep-24
29-09-2024

SN	CATEGORY OF CREDITOR	SUMMARY OF CLAIM RECEIVED		SUMMARY OF CLAIMS ADMITTED		AMOUNT OF CONTINGENT CLAIMS	AMOUNT OF CLAIMS NOT ADMITTED	AMOUNT OF CLAIMS UNDER VERIFICATION	ANNEXURE	REMARKS
		NO OF CLAIMS	AMOUNT	CLAIMS	AMOUNT					
1	Secured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00	2	
3	Secured financial creditors (not belonging to any class of creditors)	1	1,36,47,62,852	1	1,36,47,62,852	0.00	0.00	0.00	3	
4	Unsecured financial creditors (not belonging to any class of creditors)	0	0	0	0	0.00	0.00	0.00	4	
5	Operational Creditors (Workmen)	0	0	0	0	0.00	0.00	0.00	5	
6	Operational Creditors (Employees)	0	0	0	0	0.00	0.00	0.00	6	
7	Operational Creditors (Government Dues)	0	0	0	0	0.00	0.00	0.00	7	
8	Operational Creditors (other than workmen, employees and Government Dues)	0	0	0	0	0.00	0.00	0.00	8	
9	Other creditors, if any (other than financial creditors and operational creditors)	0	0	0	0	0.00	0.00	0.00	9	
	TOTAL	1	1,36,47,62,852	1	1,36,47,62,852	0.00	0.00	0.00		

For AVM Resolution Professionals LLP
Interim Resolution Professional of
Basantar Breweries Private Limited, Corporate Debtor



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Basantar Breweries Pvt. Ltd.

09-Sep-24

29-09-2024

SN	NAME OF CREDITOR	RECEIVED		AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTI	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %	AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMT CLAIMED											
1	The Jammu & Kashmir Bank Ltd*	21.09.2024	1,36,47,62,852	1,36,47,62,852	Secured	-	1,36,47,62,852	No					0.00	
1	TOTAL		1,36,47,62,851.64	1,36,47,62,851.64		0.00	1,36,47,62,851.64		0.00000%	0.00	0.00	0.00	0.00	

Security interest

Primary

Hypothecation of stocks of all kind of raw material , finished goods , semi finished goods , stock in process , consumables , packing material and book debts

Equitable mortgage of leasehold rights on factory land measuring 31 Kanals and 5 Marlas bearing Khewat No 24 , Khata No 370 and Khasra No 344 (6 kanals and 5 Marlas) , Khasara no 344 Min (25 Kanals) together with existing / proposed constructions over it in the form of building / sheds / godown / office sitted at village Ramnagar , adjoining SIDCO Industrial growth Centre , Phase 2nd Samba , Tehsil and District Samba

Hypothecation of all kinds of fixed assets including plant & machinery existing and to be installed at the unit , tools , equipment , furniture & fixture etc.

Collateral security

Personal guarantees of Mr Naveen Singh Sambyal , Mrs Raj Kumari , Mrs Monika Sambyal, Mr Nishchant Singh

Equitable Mortgage of land measuring 44 Kamal situated in village Ramnagar, adjoining SIDCO Industrial growth Centre, Phase 2nd Samba, Tehsil and District Samba, in the name of Mrs Raj Kumari

For AVM Resolution Professionals LLP

Interim Resolution Professional of

Basantar Breweries Private Limited, Corporate Debtor


Pawan Kumar Singal
Authorised Partner
AFA valid upto : 30.06.2025

